

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7022
ANSWERED ON:08.05.2015
CURRENCY NOTES
Rajesh Shri M. B.

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has appointed any competent authority to oversee the design, dimension and uniformity in the printing of currency notes;
- (b) if so, the details thereof along with the guidelines, specifications and norms for printing of notes of various denomination;
- (c) whether the currency notes of the denominations from Rs.2 and above are issued by Reserve Bank of India (RBI) but are guaranteed by the Government; and
- (d) if so, the details thereof along with the competent legal authority responsible for maintaining the quality and genuineness of such bank notes issued by RBI?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

- (a) & (b): Notes of the different denominations are printed by Presses of Security Printing and Minting Corporation of India Limited (SPMCIL), a wholly owned Central Public Sector Enterprise under the Department of Economic Affairs and Bharatiya Reserve Bank Note Mudran (P) Limited (BRBNMPL), a wholly owned subsidiary of Reserve Bank of India (RBI), as per the specifications/security features introduced as part of 2005 series banknotes.
- (c) Under the provisions of the Reserve Bank of India Act, 1934, RBI has the sole right to issue banknotes of denominational value of Rs.2 and above. All banknotes are guaranteed by the Government of India.
- (d) All banknotes issued by RBI are genuine and RBI is responsible for maintaining the quality of banknotes in circulation.